

sion with the Chief Ministers of Punjab, Haryana and Himachal Pradesh regarding the disputes relating to Chandigarh, Bhakra Project and also claims and counter-claims for territorial adjustments. An arrangement on the following lines, to resolve these issues, was discussed but as the Chief Ministers wished to give further thought to the matter, the formula was conveyed to them by a letter on the 19th September, 1967 :—

- (i) there should be an objective investigation into all the issues, namely, the disputes regarding Chandigarh and Bhakra Project and the claims and counter-claims for territorial adjustments, by an independent person of high standing to be appointed by the Prime Minister to advise her;
- (ii) in regard to claims and counter-claims for territorial adjustments, a committee of administrative and linguistic experts would be appointed to assist the adviser;
- (iii) the Prime Minister will send copies of the adviser's recommendations, when received, to the three Chief Ministers, and afford them opportunities for putting forward their views before taking decisions; and
- (iv) the Prime Minister's decisions will be accepted by all the three Governments.

REORGANISATION OF C.S.I.R.

1412. SHRI MAYAVAN :
SHRI S. R. DAMANI :
SHRI VASUDEVAN NAIR :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that Government have appointed a Committee to advise them on the reorganisation of the Council of Scientific and Industrial Research;

(b) if so, who are its members;

(c) whether any report has been submitted by them;

(d) if not, when it is likely to be submitted; and

(e) whether any final decision in regard to the re-organisation of the C.S.I.R. has been taken ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b). No, Sir. The Vice-President, Council of Scientific and Industrial Research (Minister of Education) has appointed the following two Committees :—

- (1) to scrutinise *de-novo* the Fourth Five Year Plan proposals of the C.S.I.R.; and
- (2) to consider the question of integration of work of the Indian National Scientific Documentation Centre and the Publications and Information Directorate.

Lists of Members of these Committees are laid on the Table of the House. [Placed in Library. See No. LT-1675/67].

(c) Yes, Sir.

(d) Does not arise.

(e) No reorganisation of C.S.I.R. is involved.

NORTH-LAKHIMPUR-KAMALABARI ROAD IN UPPER ASSAM AS NATIONAL HIGHWAY

1413. SHRI B. N. SHASTRI : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether there is any proposal to declare the North-Lakhimpur-Kamalabari Road in Upper Assam as National Highway;

(b) if so, when the construction will be taken up; and

(c) if the reply to part (a) is negative, the reasons for not declaring it a Highway ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) Not so far, Sir.

(b) Does not arise.

(c) There is already an existing State road connecting North Lakhimpur with Kamalabari and its development is primarily the responsibility of the State Government.

MONUMENTS IN ASSAM

1414. SHRI B. N. SHASTRI : Will the Minister of EDUCATION be pleased to state :

(a) whether the ancient monuments in Assam are in a state of neglect;

(b) whether it is also a fact that the Chief Minister of Assam has drawn the attention of the Archaeological Department